

No licence for milk chilling centre in Patiala

Aug 29, 2019

Owner a repeat offender, say Health Department officials

The owner of the centre was caught producing spurious milk and milk products on August 17.

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The request for food licence by the Singla Milk Chilling Centre was rejected by the District Health Department here today.

The decision came a week after the food samples collected by the Health Department failed to meet the quality standards. The owner of the centre said he had applied for the Food Safety and Standards Authority of India (FSSAI) licence immediately after he was caught producing spurious milk and milk products on August 17 this year.

Notably, the food licence of the centre was cancelled last year after the authorities found a cache of spurious products during a raid. Since then, the centre had been running without a licence. Last week, the centre was found operational by the Patiala police and the Health Department had to reseal it.

Patiala District Health Officer Satinder Singh said the department was waiting for lab reports to reject the request for the licence.

He said: "The owner of the centre is a repeat offender and we are rejecting his request. He has been caught twice by the department, therefore, there was no point in considering his request."

Meanwhile, DSP AS Aulakh said that they had already added attempt to murder section in the case after receiving the lab reports because the doctors have informed that the centre's works were life-threatening. He added: "We are investigating other plants where adulterated cottage cheese was being supplied by the centre."